

Certified Copy Ready Report

| CR No. | Case No. | Applying Party Name | No. of Sheets | Date of Filing | Ready Date |
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**The following is the list of Certified Copy ready in the: District and Sessions Judge Korba
For the Period: 01-10-2019-31-10-2019**

Court Hall: other

| | | | | | |
|---|---|--------------------------|----|------------|------------|
| 1)3323/2019 | SPECIAL CASE (STSC)/0000602/2019 | aruna shriwas | 7 | 22-10-2019 | 23-10-2019 |
| 2)3221/2019 | EXE/0000354/2019 | Arun kumar bajaj | 8 | 03-10-2019 | 24-10-2019 |
| 3)3357/2019 | SPECIAL CASE (NDPS)/0000623/2019 | SUKHDEV KAWAR | 5 | 24-10-2019 | 24-10-2019 |
| 4)3220/2019 | EXE/0000353/2019 | Arun kumar bajaj | 6 | 03-10-2019 | 30-10-2019 |
| 5)3219/2019 | EXE/0000352/2019 | Arun kumar bajaj | 6 | 03-10-2019 | 30-10-2019 |
| Court Hall: District and Sessions Judge | | | | | |
| 1)3042/2019 | M.J.C. (Civil)/0000036/2019 | RJENDRA SAHU | 18 | 04-09-2019 | 01-10-2019 |
| 2)3043/2019 | M.J.C. (Civil)/0000042/2019 | RAJENDRA SAHU | 20 | 04-09-2019 | 01-10-2019 |
| 3)3186/2019 | REGULAR CIVIL APPEAL (DJ ADJ)/0000019/2018 | RAJESHWAR DEEWAN | 13 | 27-09-2019 | 01-10-2019 |
| 4)3198/2019 | M.J.C. (Civil)/0000176/2016 | DINESH SAHU | 3 | 28-09-2019 | 04-10-2019 |
| 5)3196/2019 | M.J.C. (Civil)/0000179/2016 | DINESH SAHU | 3 | 28-09-2019 | 04-10-2019 |
| 6)3195/2019 | M.J.C. (Civil)/0000183/2016 | DINESH SAHU | 3 | 28-09-2019 | 04-10-2019 |
| 7)3135/2019 | M.A.C.T./0000127/2017 | C.B.RATHOR | 30 | 18-09-2019 | 04-10-2019 |
| 8)3136/2019 | M.A.C.T./0000126/2017 | C.B.RATHOR | 19 | 18-09-2019 | 04-10-2019 |
| 9)3134/2019 | M.A.C.T./0000128/2017 | C.B.RATORE | 18 | 18-09-2019 | 04-10-2019 |
| 10)3109/2019 | M.A.C.T./0000136/2018 | MANJIT ASTHANA | 4 | 16-09-2019 | 04-10-2019 |
| 11)3197/2019 | M.J.C. (Civil)/0000177/2016 | DINESH SAHU | 3 | 28-09-2019 | 04-10-2019 |
| 12)3243/2019 | SESSIONS TRIAL/0000093/2017 | bhupendra deep | 21 | 05-10-2019 | 11-10-2019 |
| 13)3266/2019 | Bail Application/0000265/2019 | ANIL DEWAGAN | 11 | 14-10-2019 | 16-10-2019 |
| 14)3267/2019 | Bail Application/0000271/2019 | PAWAN SHARAMA | 5 | 14-10-2019 | 16-10-2019 |
| 15)3270/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000026/2002 | RAJU DEWAGAN | 8 | 15-10-2019 | 18-10-2019 |
| 16)3269/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000026/2002 | SHYAMAL MALIK | 9 | 15-10-2019 | 18-10-2019 |
| 17)3321/2019 | M.A.C.T./0000082/2017 | srawan kewat | 59 | 21-10-2019 | 22-10-2019 |
| 18)3319/2019 | M.A.C.T./0000020/2018 | shrawan kewat | 17 | 21-10-2019 | 22-10-2019 |
| 19)3326/2019 | M.A.C.T./0000181/2016 | manish kumar dewagan | 9 | 22-10-2019 | 23-10-2019 |
| 20)3327/2019 | M.A.C.T./0000180/2016 | manish kumar dewagan | 9 | 22-10-2019 | 23-10-2019 |
| 21)3359/2019 | Bail Application/0000286/2019 | TIKAM SAO | 8 | 24-10-2019 | 24-10-2019 |
| 22)3183/2019 | SPECIAL CASE (POCSO)/0000028/2010 | KAVITA SAHU | 30 | 26-09-2019 | 31-10-2019 |
| 23)3381/2019 | CIVIL SUIT CLASS B (DJ ADJ)/0000017/1996 | Pokhan Lal Rathore | 15 | 30-10-2019 | 31-10-2019 |
| 24)3370/2019 | SPECIAL CASE (ELE)/0000182/2017 | Raghavendra Singh Baghel | 3 | 30-10-2019 | 31-10-2019 |

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**The following is the list of Certified Copy ready in the: District and Sessions Judge Korba
For the Period: 01-10-2019-31-10-2019**

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|--|---|-----------------------------|-----|------------|------------|
| 25)3380/2019 | SPECIAL CASE (ELE)/0000062/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 26)3374/2019 | SPECIAL CASE (ELE)/0000057/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 27)3378/2019 | SPECIAL CASE (ELE)/0000060/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 28)3376/2019 | SPECIAL CASE (ELE)/0000058/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 29)3364/2019 | SPECIAL CASE (ELE)/0000180/2017 | Raghavendra Singh Baghel | 3 | 30-10-2019 | 31-10-2019 |
| 30)3377/2019 | SPECIAL CASE (ELE)/0000059/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 31)3379/2019 | SPECIAL CASE (ELE)/0000061/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 32)3373/2019 | SPECIAL CASE (ELE)/0000188/2017 | Raghavendra Singh Baghel | 4 | 30-10-2019 | 31-10-2019 |
| 33)3372/2019 | SPECIAL CASE (ELE)/0000179/2017 | Raghavendra Singh Baghel | 3 | 30-10-2019 | 31-10-2019 |
| 34)3367/2019 | SPECIAL CASE (ELE)/0000181/2017 | Raghavendra Singh Baghel | 3 | 30-10-2019 | 31-10-2019 |
| 35)3366/2019 | SPECIAL CASE (ELE)/0000178/2017 | Raghavendra Singh Baghel | 3 | 30-10-2019 | 31-10-2019 |
| Court Hall: Additional District And Sessions Judge FTC korba | | | | | |
| 1)3170/2019 | SPECIAL CASE (POCSO)/0000022/2018 | varsha sahu | 18 | 25-09-2019 | 01-10-2019 |
| 2)3179/2019 | Bail Application/0000257/2019 | MAHESH SHUKALA | 5 | 26-09-2019 | 03-10-2019 |
| 3)3140/2019 | M.A.C.T./0000093/2017 | MAHENDRA KUMAR AGRAWAL | 37 | 18-09-2019 | 04-10-2019 |
| 4)3238/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000023/2015 | ANCHALA RATHORE | 7 | 04-10-2019 | 05-10-2019 |
| 5)3189/2019 | SPECIAL CASE (POCSO)/0000005/2019 | RAJNISH KUMAR NISHAD | 12 | 27-09-2019 | 15-10-2019 |
| 6)3111/2019 | M.A.C.T./0000097/2014 | SHYAMAL MALIK | 13 | 16-09-2019 | 15-10-2019 |
| 7)3309/2019 | M.A.C.T./0000122/2017 | RAJESH KURRE | 14 | 17-10-2019 | 18-10-2019 |
| 8)3290/2019 | M.A.C.T./0000066/2015 | SHRAWAN KEWAT | 74 | 15-10-2019 | 18-10-2019 |
| 9)3295/2019 | M.A.C.T./0000077/2014 | SHRAWAN KEWAT | 11 | 15-10-2019 | 21-10-2019 |
| 10)3256/2019 | SPECIAL CASE (POCSO)/0000026/2017 | M.S.YADAV | 14 | 10-10-2019 | 22-10-2019 |
| 11)3237/2019 | SPECIAL CASE (POCSO)/0000014/2019 | ANCHALA RATHORE | 12 | 04-10-2019 | 22-10-2019 |
| 12)3315/2019 | M.A.C.T./0000052/2015 | PRAMOD AWASTI | 18 | 18-10-2019 | 22-10-2019 |
| 13)3265/2019 | SPECIAL CASE (POCSO)/0000022/2019 | SANTU SAHU | 5 | 14-10-2019 | 23-10-2019 |
| 14)3224/2019 | SESSIONS TRIAL/0000030/2018 | AKHILESH PANDAY | 197 | 03-10-2019 | 24-10-2019 |
| 15)3075/2019 | SESSIONS TRIAL/0000030/2018 | A.P.P KATGHORA | 113 | 07-09-2019 | 24-10-2019 |
| 16)3116/2019 | SPECIAL CASE (POCSO)/0000027/2018 | ramkishore sharma | 22 | 17-09-2019 | 30-10-2019 |
| 17)3253/2019 | SESSIONS TRIAL/0000009/2018 | suman tiwari | 26 | 10-10-2019 | 31-10-2019 |

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For the Period: 01-10-2019-31-10-2019**

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|---|--|------------------------|-----|------------|------------|
| 18)3297/2019 | EXE/0000030/2019 | SHRESH GUPTA | 40 | 16-10-2019 | 31-10-2019 |
| Court Hall:II Additional District And Session Judge | | | | | |
| 1)3127/2019 | M.A.C.T./0000076/2018 | shitlesh kumar shukala | 32 | 18-09-2019 | 01-10-2019 |
| 2)3211/2019 | Bail Application/0000262/2019 | KAUSHAL SHRIWAS | 4 | 01-10-2019 | 03-10-2019 |
| 3)3207/2019 | Bail Application/0000262/2019 | ROSHAN LAL | 4 | 01-10-2019 | 03-10-2019 |
| 4)3230/2019 | SESSIONS TRIAL/0000040/2019 | RAKESH DUBEY | 10 | 04-10-2019 | 05-10-2019 |
| 5)3171/2019 | SESSIONS TRIAL/0000058/2017 | M.S. YADAV | 100 | 25-09-2019 | 05-10-2019 |
| 6)3234/2019 | CRIMINAL REVISION/0000008/2017 | ANCHALA RATHORE | 8 | 04-10-2019 | 05-10-2019 |
| 7)3235/2019 | CRIMINAL REVISION/0000009/2017 | ANCHALA RATHORE | 8 | 04-10-2019 | 05-10-2019 |
| 8)3130/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000002/2016 | VIMAL SAHU | 80 | 18-09-2019 | 10-10-2019 |
| 9)3258/2019 | MJC (CRIMINAL)/0000205/2019 | C.K.SHARAMA | 10 | 10-10-2019 | 11-10-2019 |
| 10)3178/2019 | CIVIL SUIT FOR DJ ADJ/0000081/2014 | SHAYAMAL MALIK | 6 | 25-09-2019 | 11-10-2019 |
| 11)3217/2019 | CRIMINAL REVISION/0000007/2019 | NAVARATAN JAGADE | 20 | 01-10-2019 | 11-10-2019 |
| 12)3190/2019 | M.A.C.T./0000056/2018 | C.B.RATHORE | 29 | 27-09-2019 | 15-10-2019 |
| 13)3298/2019 | SESSIONS TRIAL/0000077/2019 | anchala rathore | 10 | 16-10-2019 | 16-10-2019 |
| 14)3289/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000326/2018 | VINOD SAHU | 11 | 15-10-2019 | 21-10-2019 |
| 15)3292/2019 | M.A.C.T./0000067/2018 | SHRAWAN KEWAT | 19 | 15-10-2019 | 21-10-2019 |
| 16)3180/2019 | SESSIONS TRIAL/0000110/2018 | HIMANI SINGH THAKUR | 24 | 26-09-2019 | 21-10-2019 |
| 17)3291/2019 | M.A.C.T./0000068/2018 | SHRAWAN KEWAT | 19 | 15-10-2019 | 21-10-2019 |
| 18)3310/2019 | MJC (CRIMINAL)/0000003/2019 | Kishore Tiwari | 21 | 18-10-2019 | 22-10-2019 |
| 19)3249/2019 | REG CIVIL APPEAL A/0000005/2017 | R.S. AGRAWAL | 14 | 10-10-2019 | 22-10-2019 |
| 20)3225/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000005/2018 | shyamal malik | 23 | 04-10-2019 | 22-10-2019 |
| 21)3311/2019 | CRIMINAL REVISION/0000007/2019 | J.P.SINGH | 20 | 18-10-2019 | 22-10-2019 |
| 22)3334/2019 | Bail Application/0000272/2019 | ASHOK KURE | 12 | 22-10-2019 | 22-10-2019 |
| 23)3110/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000025/2015 | NAVRTAN | 6 | 16-09-2019 | 23-10-2019 |
| 24)3343/2019 | Bail Application/0000272/2019 | SHRESH GUPTA | 12 | 23-10-2019 | 23-10-2019 |
| 25)3329/2019 | M.J.C. (Civil)/0000101/2018 | arun kumar dhru | 9 | 22-10-2019 | 23-10-2019 |
| 26)3245/2019 | SESSIONS TRIAL/0000049/2019 | SUNIL YADAV | 19 | 05-10-2019 | 24-10-2019 |

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| 27) | 3350/2019 | CRIMINAL APPEAL/0000098/2018 | sushil rathore | 18 | 24-10-2019 | 24-10-2019 |
| 28) | 3354/2019 | REG CIVIL APPEAL B/0000001/2019 | S.P.SHARAMA | 17 | 24-10-2019 | 24-10-2019 |
| 29) | 3325/2019 | Bail Application/0000272/2019 | kamlesh uppadhyay | 16 | 22-10-2019 | 30-10-2019 |
| Court Hall: Special Judge under SC and ST PA Act | | | | | | |
| 1) | 3053/2019 | SPECIAL CASE (STSC)/0000031/2016 | SHYAMAL MALIK | 12 | 05-09-2019 | 11-10-2019 |
| 2) | 3246/2019 | SPECIAL CASE (STSC)/0000017/2019 | TIKAM SAO | 9 | 05-10-2019 | 11-10-2019 |
| 3) | 3013/2019 | SPECIAL CASE (STSC)/0000048/2018 | AMIT SAHU | 5 | 28-08-2019 | 11-10-2019 |
| 4) | 3228/2019 | SPECIAL CASE (STSC)/0000036/2017 | KAMLESH SAHU | 30 | 04-10-2019 | 14-10-2019 |
| 5) | 3210/2019 | Bail Application/0000155/2019 | RAVI SHUKALA | 7 | 01-10-2019 | 14-10-2019 |
| 6) | 3200/2019 | SESSIONS TRIAL/0000125/2018 | ASHOK KURE | 26 | 28-09-2019 | 18-10-2019 |
| 7) | 3232/2019 | SPECIAL CASE (STSC)/0000017/2017 | C.K.SHARAMA | 95 | 04-10-2019 | 18-10-2019 |
| 8) | 3227/2019 | SPECIAL CASE (STSC)/0000017/2017 | KAMLESH SAHU | 95 | 04-10-2019 | 21-10-2019 |
| 9) | 3260/2019 | SPECIAL CASE (STSC)/0000014/2019 | S.V.UPADHYAY | 31 | 10-10-2019 | 21-10-2019 |
| 10) | 3313/2019 | SPECIAL CASE (STSC)/0000031/2016 | SHAYAMAL MALIK | 4 | 18-10-2019 | 22-10-2019 |
| 11) | 3328/2019 | Bail Application/0000284/2019 | santosh rathore | 8 | 22-10-2019 | 22-10-2019 |
| 12) | 3332/2019 | Bail Application/0000281/2019 | NEELU GOSI | 7 | 22-10-2019 | 23-10-2019 |
| 13) | 3347/2019 | Bail Application/0000281/2019 | minu triwedi | 4 | 23-10-2019 | 23-10-2019 |
| 14) | 3353/2019 | SPECIAL CASE (STSC)/0000061/2018 | geetajali karsh | 19 | 24-10-2019 | 24-10-2019 |
| 15) | 3255/2019 | SPECIAL CASE (STSC)/0000039/2017 | KAMLESH SAHU | 11 | 10-10-2019 | 30-10-2019 |
| 16) | 3244/2019 | SPECIAL CASE (STSC)/0000039/2017 | kamal sahu | 5 | 05-10-2019 | 30-10-2019 |
| 17) | 3345/2019 | SPECIAL CASE (STSC)/0000023/2015 | M.K.RATHORE | 71 | 23-10-2019 | 30-10-2019 |
| 18) | 3306/2019 | SESSIONS TRIAL/0000027/2018 | m.s. yadaw | 6 | 17-10-2019 | 31-10-2019 |
| 19) | 3301/2019 | SPECIAL CASE (STSC)/0000048/2018 | S.MALIK | 6 | 16-10-2019 | 31-10-2019 |
| 20) | 3307/2019 | SESSIONS TRIAL/0000027/2018 | m.s. yadaw | 34 | 17-10-2019 | 31-10-2019 |
| 21) | 3305/2019 | SESSIONS TRIAL/0000027/2018 | m.s. yadaw | 6 | 17-10-2019 | 31-10-2019 |
| 22) | 3356/2019 | SPECIAL CASE (STSC)/0000048/2017 | RAMESH SINGH YADAV (G.P) | 18 | 24-10-2019 | 31-10-2019 |
| Court Hall: I Additional District and Sessions Judge | | | | | | |

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|--------------|---|------------------------|----|------------|------------|
| 1)3213/2019 | SPECIAL CASE (NDPS)/0000512/2019 | SANTU SAHU | 5 | 01-10-2019 | 03-10-2019 |
| 2)3187/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000017/2015 | C.K.SHARMA | 17 | 27-09-2019 | 04-10-2019 |
| 3)3209/2019 | REG CIVIL APPEAL A/0000305/2015 | C.K.SHARAMA | 17 | 01-10-2019 | 04-10-2019 |
| 4)3215/2019 | CRIMINAL REVISION/0000036/2019 | SHYAMAL MALIK | 20 | 01-10-2019 | 05-10-2019 |
| 5)3242/2019 | REG CIVIL APPEAL A/0000039/2015 | c.k.sharama | 3 | 05-10-2019 | 05-10-2019 |
| 6)3261/2019 | SPECIAL CASE (NDPS)/0000009/2018 | SANGEETA SHRIWASTAV | 28 | 11-10-2019 | 11-10-2019 |
| 7)3259/2019 | CRIMINAL APPEAL/0000028/2019 | ASHWAN KUMAR | 36 | 10-10-2019 | 11-10-2019 |
| 8)3277/2019 | Bail Application/0000274/2019 | GANESH KULEEP | 5 | 15-10-2019 | 16-10-2019 |
| 9)3279/2019 | Bail Application/0000277/2019 | GANESH KULDEEP | 5 | 15-10-2019 | 16-10-2019 |
| 10)3286/2019 | Bail Application/0000275/2019 | MOH.SAGEER | 6 | 15-10-2019 | 16-10-2019 |
| 11)3283/2019 | Bail Application/0000276/2019 | YOGESH KUMAR | 15 | 15-10-2019 | 16-10-2019 |
| 12)3280/2019 | Bail Application/0000273/2019 | S.N.SONI | 5 | 15-10-2019 | 16-10-2019 |
| 13)3288/2019 | Bail Application/0000277/2019 | MOH. SAGEER | 5 | 15-10-2019 | 16-10-2019 |
| 14)3285/2019 | Bail Application/0000274/2019 | MOH.SAGEER | 5 | 15-10-2019 | 16-10-2019 |
| 15)3284/2019 | Bail Application/0000273/2019 | MOH.SAGEER | 5 | 15-10-2019 | 16-10-2019 |
| 16)3287/2019 | Bail Application/0000276/2019 | MOH. SAGEER | 7 | 15-10-2019 | 16-10-2019 |
| 17)3274/2019 | Bail Application/0000277/2019 | YOGESH KUMAR | 15 | 15-10-2019 | 16-10-2019 |
| 18)3275/2019 | Bail Application/0000273/2019 | GANESH KULDEEP | 5 | 15-10-2019 | 16-10-2019 |
| 19)3278/2019 | Bail Application/0000275/2019 | GANESH KULDEEP | 5 | 15-10-2019 | 16-10-2019 |
| 20)3222/2019 | CRIMINAL APPEAL/0000041/2019 | smt dhanshri sahu | 10 | 03-10-2019 | 18-10-2019 |
| 21)3312/2019 | M.A.C.T./0000123/2016 | R.S.AGRWAL | 5 | 18-10-2019 | 22-10-2019 |
| 22)3250/2019 | CIVIL SUIT CLASS B (DJ ADJ)/0000004/2014 | R.S. AGRAWAL | 22 | 10-10-2019 | 22-10-2019 |
| 23)3336/2019 | CIVIL SUIT CLASS B (DJ ADJ)/0000007/2016 | motilal suryawanshi | 6 | 23-10-2019 | 23-10-2019 |
| 24)3212/2019 | REG CIVIL APPEAL A/0000028/2019 | R.B.SONI | 5 | 01-10-2019 | 23-10-2019 |
| 25)3324/2019 | CIVIL SUIT CLASS A (DJ ADJ)/0000022/2015 | roshan lal | 23 | 22-10-2019 | 23-10-2019 |
| 26)3355/2019 | CIVIL SUIT FOR DJ ADJ/0000018/2014 | R.B.SONI | 12 | 24-10-2019 | 24-10-2019 |

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|-------------------|--------------------------------------|----------------|----|------------|------------|
| 27)3252/2019 | M.J.C. (Civil)/0000139/2018 | suman tiwari | 3 | 10-10-2019 | 31-10-2019 |
| Court Hall: other | | | | | |
| 1)3076/2019 | SPECIAL CASE (POCSO)/0000060/2009 | SHEKHAR RAM | 13 | 09-09-2019 | 05-10-2019 |
| 2)3091/2019 | SUCCESSION COURT/0000011/2014 | M.P.SHRIWASTAV | 26 | 11-09-2019 | 22-10-2019 |

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**The following is the list of Certified Copy ready in the:Chief Judicial Magistrate Korba
For the Period:01-10-2019-31-10-2019**

Court Hall:other

| | | | | | |
|-------------|-------------------------------|----------------------|----|------------|------------|
| 1)447/2019 | CRIMINAL CASE/0003718/2019 | SHAYAMAL MALIK | 10 | 28-09-2019 | 11-10-2019 |
| 2)518/2019 | CRIMINAL CASE/0003806/2019 | MOH.SAGIR | 10 | 10-10-2019 | 11-10-2019 |
| 3)517/2019 | CRIMINAL CASE/0003805/2019 | MOH. SAGIR | 16 | 10-10-2019 | 11-10-2019 |
| 4)474/2019 | CRIMINAL CASE/0003612/2019 | JEEWAN PRATAP | 31 | 01-10-2019 | 11-10-2019 |
| 5)361/2019 | CRIMINAL CASE/0001214/2019 | kamlesh sahu | 4 | 19-09-2019 | 11-10-2019 |
| 6)240/2019 | CRIMINAL CASE/0000026/2018 | SHIVCARAN CHAUHAN | 14 | 03-09-2019 | 15-10-2019 |
| 7)569/2019 | CRIMINAL CASE/0003612/2019 | J.P.SINGH | 31 | 18-10-2019 | 22-10-2019 |
| 8)502/2019 | CRIMINAL CASE/0003612/2019 | MEENU TRIVEDI | 29 | 05-10-2019 | 24-10-2019 |
| 9)515/2019 | CRIMINAL CASE/0003804/2019 | SHRESH GUPTA | 28 | 10-10-2019 | 30-10-2019 |
| 10)601/2019 | CRIMINAL CASE/0003804/2019 | ASHOK KURE | 8 | 23-10-2019 | 31-10-2019 |

Court Hall:I Civil Judge Class I and CJM

| | | | | | |
|-------------|-------------------------------|---------------------------|-----|------------|------------|
| 1)69/2019 | CRIMINAL CASE/0002436/2018 | shyamal mallik | 30 | 08-08-2019 | 01-10-2019 |
| 2)405/2019 | CRIMINAL CASE/0004243/2018 | SHAYAMAL MALIK | 17 | 25-09-2019 | 01-10-2019 |
| 3)413/2019 | CRIMINAL CASE/0002723/2015 | KU. KRISHANA | 19 | 26-09-2019 | 01-10-2019 |
| 4)445/2019 | CRIMINAL CASE/0003935/2018 | MAHESH SHUKALA | 214 | 28-09-2019 | 03-10-2019 |
| 5)145/2019 | CRIMINAL CASE/0003935/2018 | FIRAT RAM GAVAH | 50 | 20-08-2019 | 03-10-2019 |
| 6)357/2019 | Civil Suit A/0000012/2016 | r.b.pandy | 4 | 19-09-2019 | 03-10-2019 |
| 7)478/2019 | CRIMINAL CASE/0002628/2019 | ANIL GARG D.P.O. KORBA | 13 | 03-10-2019 | 03-10-2019 |
| 8)494/2019 | CRIMINAL CASE/0004287/2018 | RAMSHANKAR SAHU | 10 | 04-10-2019 | 05-10-2019 |
| 9)481/2019 | CRIMINAL CASE/0008245/2012 | ANIL GARG D.P.O. KORBA | 12 | 03-10-2019 | 11-10-2019 |
| 10)35/2019 | CRIMINAL CASE/0004871/2018 | Terash Dewangan | 24 | 05-08-2019 | 11-10-2019 |
| 11)508/2019 | CRIMINAL CASE/0001280/2013 | ANISH KUMAR SAKSENA | 13 | 05-10-2019 | 11-10-2019 |
| 12)212/2019 | CRIMINAL CASE/0001074/2013 | SANJAY | 7 | 28-08-2019 | 11-10-2019 |
| 13)523/2019 | CRIMINAL CASE/0002144/2017 | ANIL GARG (DPO) | 12 | 11-10-2019 | 11-10-2019 |
| 14)403/2019 | CRIMINAL CASE/0001001/2014 | SHAYAMAL MALIK | 6 | 25-09-2019 | 14-10-2019 |
| 15)475/2019 | CRIMINAL CASE/0009210/2013 | GORELAL SWARNKAR | 16 | 03-10-2019 | 14-10-2019 |

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For the Period:01-10-2019-31-10-2019**

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|-------------|----------------------------------|-----------------------------|----|------------|------------|
| 16)460/2019 | CRIMINAL CASE/0002358/2018 | SUDIR NIGAM | 8 | 01-10-2019 | 14-10-2019 |
| 17)275/2019 | CRIMINAL CASE/0001017/2017 | POOJA SHRIWAS PRATHI | 28 | 05-09-2019 | 14-10-2019 |
| 18)500/2019 | SUCCESSION COURT/0000009/2019 | GANESH PANDAY | 3 | 04-10-2019 | 14-10-2019 |
| 19)468/2019 | CRIMINAL CASE/0002358/2018 | J.P.PATEL | 6 | 01-10-2019 | 14-10-2019 |
| 20)448/2019 | CRIMINAL CASE/0009125/2013 | Dharmendra Kumar Vothara | 15 | 28-09-2019 | 14-10-2019 |
| 21)329/2019 | Civil Suit A/0000038/2017 | RAJESHWARI BARET | 7 | 16-09-2019 | 14-10-2019 |
| 22)444/2019 | CRIMINAL CASE/0004239/2018 | L.N.GARAWAL | 5 | 28-09-2019 | 14-10-2019 |
| 23)431/2019 | CRIMINAL CASE/0002198/2016 | SHAYAMAL MALIK | 13 | 27-09-2019 | 14-10-2019 |
| 24)440/2019 | Civil Suit A/0000038/2017 | NARENDRA KASHYAP | 7 | 27-09-2019 | 14-10-2019 |
| 25)404/2019 | CRIMINAL CASE/0000963/2014 | SHAYAMAL MALIK | 5 | 25-09-2019 | 14-10-2019 |
| 26)350/2019 | CRIMINAL CASE/0001040/2015 | om prakash yadav | 6 | 18-09-2019 | 14-10-2019 |
| 27)446/2019 | CRIMINAL CASE/0009125/2013 | MAHESH SHUKALA | 30 | 28-09-2019 | 14-10-2019 |
| 28)435/2019 | CRIMINAL CASE/0001074/2013 | SANJYA KUMAR | 14 | 27-09-2019 | 15-10-2019 |
| 29)556/2019 | CRIMINAL CASE/0004871/2018 | s.k.soni | 6 | 16-10-2019 | 16-10-2019 |
| 30)540/2019 | CRIMINAL CASE/0002144/2017 | SANTRA BAI | 12 | 16-10-2019 | 16-10-2019 |
| 31)466/2019 | CRIMINAL CASE/0009210/2013 | AMIT SAWARNKAR | 90 | 01-10-2019 | 21-10-2019 |
| 32)351/2019 | Nigociable case/0000474/2014 | naresh sahu | 5 | 18-09-2019 | 21-10-2019 |
| 33)498/2019 | Civil Suit B/0000009/2015 | S.P.SHARAMA | 18 | 04-10-2019 | 21-10-2019 |
| 34)425/2019 | CRIMINAL CASE/0009210/2013 | GORE LAL SWARNKAR | 26 | 26-09-2019 | 21-10-2019 |
| 35)455/2019 | CRIMINAL CASE/0009210/2013 | HARISHANKAR NIRALA | 19 | 01-10-2019 | 22-10-2019 |
| 36)570/2019 | SUCCESSION COURT/0000012/2017 | KU. GEETANJALI | 10 | 18-10-2019 | 22-10-2019 |
| 37)412/2019 | CRIMINAL CASE/0002628/2019 | B.P.MODI | 13 | 26-09-2019 | 24-10-2019 |
| 38)265/2019 | CRIMINAL CASE/0002039/2018 | K.B.SHANDIYAL | 19 | 04-09-2019 | 24-10-2019 |
| 39)520/2019 | CRIMINAL CASE/0008773/2012 | S.V.PUROHIT | 5 | 10-10-2019 | 24-10-2019 |
| 40)527/2019 | CRIMINAL CASE/0008894/2012 | R.C.RAJWADE | 17 | 11-10-2019 | 30-10-2019 |
| 41)547/2019 | Civil (MJC)/0000014/2018 | GANESH PANDAY | 13 | 16-10-2019 | 30-10-2019 |
| 1)362/2019 | Civil Suit A/0000049/2017 | c.k.sharma | 16 | 19-09-2019 | 01-10-2019 |

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For the Period:01-10-2019-31-10-2019**

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|-------------|--|---------------------------|-----|------------|------------|
| 2)231/2019 | CRIMINAL CASE/0001400/2014 | r.s.agrwal | 8 | 03-09-2019 | 01-10-2019 |
| 3)290/2019 | CRIMINAL CASE/0003471/2018 | .SV.UPADHYAY | 3 | 07-09-2019 | 01-10-2019 |
| 4)315/2019 | CRIMINAL CASE/0003471/2018 | sanjay pohare | 6 | 12-09-2019 | 01-10-2019 |
| 5)347/2019 | CRIMINAL CASE/0004506/2018 | SANTHOSH SAHU | 4 | 17-09-2019 | 01-10-2019 |
| 6)476/2019 | CRIMINAL CASE/0002051/2016 | MANOJ KUMAR RATHORE | 10 | 03-10-2019 | 03-10-2019 |
| 7)313/2019 | MJC(Criminal)/0000012/2015 | PRAKASH SAHU | 25 | 11-09-2019 | 03-10-2019 |
| 8)469/2019 | CRIMINAL CASE/0001748/2018 | M.K.RATHORE | 9 | 01-10-2019 | 03-10-2019 |
| 9)372/2019 | MJC(Criminal)/0000014/2015 | MAMTA GBHEL | 12 | 20-09-2019 | 04-10-2019 |
| 10)437/2019 | CRIMINAL CASE/0000311/2019 | KU. UTTARA RATHORE | 48 | 27-09-2019 | 04-10-2019 |
| 11)363/2019 | CRIMINAL CASE/0003626/2018 | rajendra kumar paliwal | 4 | 19-09-2019 | 05-10-2019 |
| 12)429/2019 | CRIMINAL CASE/0002838/2019 | KAMLESH UPADHYAY | 8 | 27-09-2019 | 05-10-2019 |
| 13)491/2019 | CRIMINAL CASE/0001149/2014 | KU. UTTARA RATHORE | 10 | 04-10-2019 | 05-10-2019 |
| 14)497/2019 | CRIMINAL CASE/0004216/2018 | J.L.CHAUDHARI | 12 | 04-10-2019 | 05-10-2019 |
| 15)457/2019 | CRIMINAL CASE/0000915/2019 | NARESH SAHU | 3 | 01-10-2019 | 05-10-2019 |
| 16)507/2019 | MJC(Criminal)/0000012/2015 | PRAKASH SAHU | 12 | 05-10-2019 | 05-10-2019 |
| 17)172/2019 | CRIMINAL CASE/0002594/2019 | GOPI KAUSHIK | 123 | 23-08-2019 | 05-10-2019 |
| 18)60/2019 | CRIMINAL CASE/0002594/2019 | shyamal mallik | 40 | 08-08-2019 | 05-10-2019 |
| 19)359/2019 | CRIMINAL CASE/0008041/2011 | mahesh shukala | 56 | 19-09-2019 | 05-10-2019 |
| 20)326/2019 | DOMASTIC VIOLEANCE ACT/0000003/2012 | Archana kumar | 106 | 16-09-2019 | 11-10-2019 |
| 21)201/2019 | CRIMINAL CASE/0005085/2018 | RAJKUMAR YADAV | 36 | 27-08-2019 | 11-10-2019 |
| 22)387/2019 | CRIMINAL CASE/0002388/2016 | SHAYMAL MALIK | 3 | 23-09-2019 | 11-10-2019 |
| 23)384/2019 | Civil Suit A/0000043/2016 | RAM KUMAR KURE | 9 | 23-09-2019 | 11-10-2019 |
| 24)310/2019 | MJC(Criminal)/0000090/2016 | MAHESH SHUKLA | 13 | 11-09-2019 | 14-10-2019 |
| 25)323/2019 | DOMASTIC VIOLEANCE ACT/0000003/2012 | anil dewagan | 168 | 13-09-2019 | 14-10-2019 |
| 26)82/2019 | CRIMINAL CASE/0000413/2019 | smt. dhanshri sahu | 43 | 09-08-2019 | 14-10-2019 |
| 27)143/2019 | CRIMINAL CASE/0002137/2019 | RAMAKANT DIVEDI | 3 | 20-08-2019 | 15-10-2019 |
| 28)303/2019 | CRIMINAL CASE/0000009/2014 | ROHIT RAJWADE | 17 | 11-09-2019 | 16-10-2019 |
| 29)513/2019 | CRIMINAL CASE/0000494/2015 | MAHESH SHUKALA | 14 | 10-10-2019 | 21-10-2019 |
| 30)374/2019 | CS for CJ/0000130/2013 | S.P.SHARMA | 8 | 20-09-2019 | 21-10-2019 |

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For the Period:01-10-2019-31-10-2019**

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|------------------------------------|-------------------------------|-------------------------|-----|------------|------------|
| 31)381/2019 | Civil Suit A/0000002/2017 | ANIL DEWAGAN | 6 | 23-09-2019 | 24-10-2019 |
| 32)399/2019 | CRIMINAL CASE/0001000/2014 | PAWAN SHARAMA | 12 | 25-09-2019 | 24-10-2019 |
| Court Hall:Add Civil Judge Class I | | | | | |
| 1)342/2019 | CRIMINAL CASE/0000228/2019 | KAUSHAL SHRIWAS | 7 | 17-09-2019 | 01-10-2019 |
| 2)339/2019 | CS for CJ/0000581/2013 | OMPRAKASH | 175 | 17-09-2019 | 03-10-2019 |
| 3)239/2019 | CRIMINAL CASE/0000589/2019 | VINEETA YADAV | 36 | 03-09-2019 | 03-10-2019 |
| 4)356/2019 | MJC(Criminal)/0000006/2018 | RAVI SHUKALA | 18 | 18-09-2019 | 03-10-2019 |
| 5)452/2019 | CRIMINAL CASE/0001223/2017 | CHANDRA BHUSHAN | 9 | 28-09-2019 | 04-10-2019 |
| 6)95/2019 | CRIMINAL CASE/0000190/2015 | B.P. MODI | 53 | 14-08-2019 | 05-10-2019 |
| 7)489/2019 | CS for CJ/0000581/2013 | ARCHANA KUMAR | 9 | 04-10-2019 | 05-10-2019 |
| 8)486/2019 | CRIMINAL CASE/0003277/2018 | R.B.PANDAY | 14 | 04-10-2019 | 05-10-2019 |
| 9)465/2019 | MJC(Criminal)/0002744/2018 | SAMARU RAM RATRE | 59 | 01-10-2019 | 05-10-2019 |
| 10)210/2019 | CRIMINAL CASE/0001416/2017 | SANJAY KUMAR | 14 | 28-08-2019 | 05-10-2019 |
| 11)487/2019 | CRIMINAL CASE/0003276/2018 | R.B.PANDAY | 9 | 04-10-2019 | 05-10-2019 |
| 12)428/2019 | CRIMINAL CASE/0002601/2018 | ROMESH SINGH THAKUR | 14 | 27-09-2019 | 05-10-2019 |
| 13)86/2019 | CRIMINAL CASE/0000276/2014 | M. AGRAWAL | 34 | 13-08-2019 | 11-10-2019 |
| 14)283/2019 | CRIMINAL CASE/0000362/2014 | S.MALIK | 9 | 06-09-2019 | 11-10-2019 |
| 15)521/2019 | CRIMINAL CASE/0001503/2015 | R.B.PANDAY | 5 | 11-10-2019 | 11-10-2019 |
| 16)349/2019 | MJC(Criminal)/0002722/2018 | NEHA AGRAWAL | 12 | 17-09-2019 | 14-10-2019 |
| 17)529/2019 | CS for CJ/0000420/2011 | jogendar shingh | 53 | 14-10-2019 | 15-10-2019 |
| 18)533/2019 | CRIMINAL CASE/0001558/2016 | MANGAL CHAND DEWAGAN | 10 | 14-10-2019 | 16-10-2019 |
| 19)504/2019 | CS for CJ/0000420/2011 | SHRESH GUPTA | 51 | 05-10-2019 | 16-10-2019 |
| 20)505/2019 | CS for CJ/0000370/2011 | SHRESH GUPTA | 124 | 05-10-2019 | 16-10-2019 |
| 21)301/2019 | Civil Suit A/0000006/2018 | ROHIT JAYSWAL | 11 | 09-09-2019 | 22-10-2019 |
| 22)586/2019 | CRIMINAL CASE/0002148/2017 | p.p.masih | 10 | 22-10-2019 | 23-10-2019 |
| 23)436/2019 | CRIMINAL CASE/0001088/2016 | SANJAY KUMAR | 7 | 27-09-2019 | 24-10-2019 |
| 24)470/2019 | CRIMINAL CASE/0001558/2016 | S.R.SRIWAS | 30 | 01-10-2019 | 30-10-2019 |
| 25)608/2019 | CS for CJ/0000420/2011 | JOGINDAR SINGH | 4 | 24-10-2019 | 30-10-2019 |
| 26)614/2019 | CRIMINAL CASE/0001308/2016 | Nirmal Kiran | 12 | 30-10-2019 | 31-10-2019 |
| 27)200/2019 | CRIMINAL CASE/0002621/2015 | mohar yadav | 7 | 27-08-2019 | 31-10-2019 |
| 28)613/2019 | CRIMINAL CASE/0001466/2019 | Nirmal Kiran | 7 | 30-10-2019 | 31-10-2019 |
| Court Hall:Civil Judge Class II | | | | | |

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For the Period:01-10-2019-31-10-2019**

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|---|-------------------------------|-----------------------|----|------------|------------|
| 1)320/2019 | Civil Suit A/0000037/2017 | M.K.RATHOUR | 34 | 12-09-2019 | 01-10-2019 |
| 2)378/2019 | CRIMINAL CASE/0003018/2014 | SANJAY KUMAR | 30 | 20-09-2019 | 01-10-2019 |
| 3)327/2019 | CRIMINAL CASE/0003020/2014 | MANJIT ASTHANA | 3 | 16-09-2019 | 03-10-2019 |
| 4)354/2019 | CRIMINAL CASE/0003020/2014 | ANCHALA RATHOR | 3 | 18-09-2019 | 03-10-2019 |
| 5)242/2019 | CRIMINAL CASE/0000667/2017 | MH. SAGIR | 37 | 03-09-2019 | 03-10-2019 |
| 6)337/2019 | CRIMINAL CASE/0002217/2016 | RAVI SHUKALA | 70 | 17-09-2019 | 04-10-2019 |
| 7)463/2019 | Civil Suit A/0000047/2019 | R.B.SONI | 7 | 01-10-2019 | 05-10-2019 |
| 8)462/2019 | Civil Suit A/0000046/2019 | R.B.SONI | 7 | 01-10-2019 | 05-10-2019 |
| 9)367/2019 | CRIMINAL CASE/0000962/2017 | TULSI VISHVAKARMA | 3 | 19-09-2019 | 05-10-2019 |
| 10)130/2019 | CS for CJ/0000171/2010 | v.k. tandan | 70 | 19-08-2019 | 11-10-2019 |
| 11)427/2019 | CRIMINAL CASE/0008657/2012 | pawan kumar bajaj | 15 | 27-09-2019 | 11-10-2019 |
| 12)519/2019 | CRIMINAL CASE/0003019/2014 | S.V.UPADHYAY | 14 | 10-10-2019 | 11-10-2019 |
| 13)531/2019 | CRIMINAL CASE/0000002/2014 | prashant dhruye | 16 | 14-10-2019 | 16-10-2019 |
| 14)528/2019 | CRIMINAL CASE/0003090/2014 | NARENDRA MAHIPAL | 4 | 11-10-2019 | 21-10-2019 |
| 15)543/2019 | CRIMINAL CASE/0001767/2009 | ANITA CHAKO | 3 | 16-10-2019 | 21-10-2019 |
| 16)266/2019 | CRIMINAL CASE/0001767/2009 | ANITA CHAKO | 25 | 04-09-2019 | 21-10-2019 |
| 17)454/2019 | CS for CJ/0000587/2013 | P.P.MASIH | 22 | 01-10-2019 | 22-10-2019 |
| Court Hall:IV Addl Judge to Court of I Civil Judge Class II Korba | | | | | |
| 1)90/2019 | CRIMINAL CASE/0002126/2016 | Rohit shing thakur | 15 | 13-08-2019 | 05-10-2019 |
| 2)539/2019 | CRIMINAL CASE/0002902/2016 | A.A.SIDHIKI | 11 | 15-10-2019 | 16-10-2019 |
| 3)560/2019 | Civil (MJC)/0000004/2014 | S.MALIK | 4 | 16-10-2019 | 16-10-2019 |
| 4)522/2019 | CRIMINAL CASE/0000856/2017 | URMILA | 12 | 11-10-2019 | 16-10-2019 |
| 5)566/2019 | CRIMINAL CASE/0000856/2017 | urmila | 10 | 17-10-2019 | 21-10-2019 |
| 6)267/2019 | CS for CJ/0000129/2013 | MURIT RAM SAHU | 34 | 04-09-2019 | 21-10-2019 |
| 7)318/2019 | CRIMINAL CASE/0001560/2016 | RAJKUMAR | 3 | 12-09-2019 | 22-10-2019 |
| 8)524/2019 | CRIMINAL CASE/0003536/2019 | P.R.BARED | 5 | 11-10-2019 | 22-10-2019 |
| 9)488/2019 | Civil Suit A/0000003/2015 | P.N.S.YADAV | 8 | 04-10-2019 | 22-10-2019 |
| 10)422/2019 | CRIMINAL CASE/0000785/2017 | ARUN KUMAR BAJAJ | 10 | 26-09-2019 | 22-10-2019 |
| 11)450/2019 | CS for CJ/0000557/2012 | DINESH KUMAR SINGH | 11 | 28-09-2019 | 30-10-2019 |
| 12)509/2019 | CS for CJ/0000557/2012 | dinesh kumar singh | 16 | 10-10-2019 | 30-10-2019 |

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For the Period: 01-10-2019-31-10-2019**

Court Hall: Principal Magistrate

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|----|--|---------------------|---|------------|------------|
| 1) | 8/2019 CRIMINAL CASE JJB/0000094/2019 | ram kishore sharama | 5 | 21-10-2019 | 31-10-2019 |
|----|--|---------------------|---|------------|------------|

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|----|--|---------------|---|------------|------------|
| 2) | 9/2019 CRIMINAL CASE JJB/0000094/2019 | J.L.CHAUDHARI | 8 | 24-10-2019 | 31-10-2019 |
|----|--|---------------|---|------------|------------|